High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2024 (Introduced)

SHRI V. K. SREEKANDAN (PALAKKAD): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a Permanent Bench of the High Court of Kerala at Palakkad.

माननीय सभापति : प्रश्न यह है :

?कि केरल उच्च न्यायालय की पलक्कड़ में एक स्थायी पीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमित प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI V. K. SREEKANDAN: Sir, I introduce the Bill.

15.54 hrs